

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:6230
ANSWERED ON:06.05.2013
CLEARANCE FOR DRILLING OF WELLS
Owaisi Shri Asaduddin

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Oil and Natural Gas Commission (ONGC) has sought clearance from the Government to drill 24 development wells and to establish production facility at Krishna-Godavari Basin;
- (b) if so, the details thereof;
- (c) whether necessary clearance has been granted to ONGC in this regard;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the time by which the clearance is likely to be granted?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) : M/s. Oil and Natural Gas Corporation Ltd. (ONGC) have submitted a proposal for obtaining environmental clearance under the Environmental Impact Assessment (EIA) Notification for development of 24 development drilling wells in the Krishna Godavari Basin.

(c), (d) & (e) : The Expert Appraisal Committee (Industry) has appraised the proposal in its meeting held in April, 2013 and decided to reconsider it again. The EIA Notification, 2006 prescribes a time period of 105 days for taking the decision on the proposal after receipt of complete information from the project proponent.